

IN THE HIGH COURT OF
ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :18-11-2022

Date : 18.11.2022										
S L N O	C.A. No.	Date of Appli cation	Case No.	Name of the Applic ant	C.C Typ e	Judg e / Cour t Name	C.C Applied For	Othe r Docu ment	Deal ing Sect ion	Se at
1	10268 4/202 2	18.11 .2022	MACA- 981/2 013	K. K. DAS	C.O	COUR T NO. 23	Order Dtd. 2022-11-14			(S ea t No -)
2	10268 5/202 2	18.11 .2022	MACA- 249/2 022	A. PATRA	C.O	COUR T NO. 23	Order Dtd. 2022-11-15			(S ea t No -)
3	10268 6/202 2	18.11 .2022	WP (C) - 28828 /2022	RABI NARAYA N BEHERA	GEN ERA L		Order Dtd. 2022-11-03			(S ea t No -)
4	10268 7/202 2	18.11 .2022	WA- 396/2 017	K C SWAIN	GEN ERA L		Order Dtd. 2022-10-17			(S ea t No -)
5	10268 8/202 2	18.11 .2022	CONTC - 4363/ 2022	S P SAHOO	GEN ERA L		Order Dtd. 2022-11-15			(S ea t No -)
6	10268 9/202 2	18.11 .2022	WP (C) - 7975/ 2016	TAPAN MISHRA	GEN ERA L		Order Dtd. 2016-05-09		WRIT BRAN CH-8	(S ea t No - 41)
7	10269 0/202 2	18.11 .2022	CONTC (CPC) -	BIKRAM SAMAL	GEN ERA L		Order Dtd. 2022-09-15			(S ea t

			646/2012							No-41)
8	102691/2022	18.11.2022	FA-29/1991	D NAYAK	GENERAL		Order Dtd. 1998-05-15 Judgement Dtd. 1998-05-15, Appeal memo, Plaint,	EXT A2	FIRST APPEAL	(Seat No-7)
9	102692/2022	18.11.2022	ABLAP L-13977/2020	CHHABIRANA	GENERAL		Order Dtd. 2016-12-16 Annexure,			(Seat No-7)
10	102693/2022	18.11.2022	ABLAP L-12195/2021	B P TANGA	GENERAL		Order Dtd. 2021-12-22			(Seat No-7)
11	102694/2022	18.11.2022	ABLAP L-3281/2019	A MOHANTY	GENERAL		Order Dtd. 2021-01-15			(Seat No-7)
12	102695/2022	18.11.2022	CONTC (CPC) - 645/2012	BIKRAM SAMAL	GENERAL		Order Dtd. 2022-09-15			(Seat No-7)
13	102696/2022	18.11.2022	ABLAP L-12188/2021	B P TANGA	GENERAL		Order Dtd. 2021-12-22			(Seat No-7)
14	102697/2022	18.11.2022	WP (C) - 24359/2022	B B MALLICK	GENERAL		Order Dtd. 2022-09-23			(Seat No-7)
15	102698/2022	18.11.2022	WP (C) - 24361/2022	B B MALLICK	GENERAL		Order Dtd. 2022-09-23			(Seat No-7)
1	10269	18.11	WP (C)	S N	GEN		Order Dtd. 2022-11-16			(S

6	9/2022	.2022	- 28651 /2022	MISHRA	ERA L					ea t No - 7)
17	10270 0/2022	18.11 .2022	WP (C) - 28650 /2022	S N MISHRA	GEN ERA L		Order Dtd. 2022-11-15			(S ea t No - 7)
18	10270 1/2022	18.11 .2022	WP (C) - 28649 /2022	S N MISHRA	GEN ERA L		Order Dtd. 2022-11-15			(S ea t No - 7)
19	10270 2/2022	18.11 .2022	WP (C) - 28652 /2022	S N MISHRA	GEN ERA L		Order Dtd. 2022-11-15			(S ea t No - 7)
20	10270 3/2022	18.11 .2022	WP (C) - 28654 /2022	S N MISHRA	GEN ERA L		Order Dtd. 2022-11-15			(S ea t No - 7)
21	10270 4/2022	18.11 .2022	WP (C) - 28655 /2022	S N MISHRA	GEN ERA L		Order Dtd. 2022-11-15			(S ea t No - 7)
22	10270 5/2022	18.11 .2022	WP (C) - 28656 /2022	S N MISHRA	GEN ERA L		Order Dtd. 2022-11-16			(S ea t No - 7)
23	10270 6/2022	18.11 .2022	WP (C) - 28658 /2022	S N MISHRA	GEN ERA L		Order Dtd. 2022-11-16			(S ea t No - 7)
24	10270 7/2022	18.11 .2022	WP (C) - 28660 /2022	S N MISHRA	GEN ERA L		Order Dtd. 2022-11-15			(S ea t No - 7)

25	102708/2022	18.11.2022	WP (C) - 28663/2022	S N MISHRA	GENERAL		Order Dtd. 2022-11-15			(Seat No - 7)
26	102709/2022	18.11.2022	WP (C) - 28665/2022	S N MISHRA	GENERAL		Order Dtd. 2022-11-16			(Seat No - 7)
27	102710/2022	18.11.2022	WP (C) - 28668/2022	S N MISHRA	GENERAL		Order Dtd. 2022-11-15			(Seat No - 7)
28	102711/2022	18.11.2022	WP (C) - 28667/2022	S N MISHRA	GENERAL		Order Dtd. 2022-11-16			(Seat No - 7)
29	102712/2022	18.11.2022	RSA-367/2012	M K PANI	GENERAL		Order Dtd. 2022-09-26			(Seat No - 7)
30	102713/2022	18.11.2022	WP (C) - 29239/2022	G C JENA	GENERAL		Order Dtd. 2022-11-09			(Seat No - 7)
31	102714/2022	18.11.2022	CONTC - 2113/2022	P K MOHANTY	GENERAL		Order Dtd. 2022-11-14			(Seat No - 7)
32	102715/2022	18.11.2022	WP (C) - 10823/2017	TRILOCHAN BAG	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-16			(Seat No - 7)
33	102716/2022	18.11.2022	WP (C) - 34346/2020	H K MOHANT A	GENERAL		Order Dtd. 2021-01-11Petition,Annexure,			(Seat No - 7)

										7)
34	102717/2022	18.11.2022	WP (C) - 10823/2017	M. K. RATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-16			(Seat No - 7)
35	102718/2022	18.11.2022	SA-396/1999	H K MOHANTHA	GENERAL		Order Dtd. 2022-10-21			(Seat No - 7)
36	102719/2022	18.11.2022	ABLAP L-6659/2022	C R NAYAK	GENERAL		Order Dtd. 2022-10-17			(Seat No - 7)
37	102720/2022	18.11.2022	WP (C) - 18480/2022	P. L. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-16			(Seat No - 7)
38	102721/2022	18.11.2022	ABLAP L-10426/2021	P K SWAIN	GENERAL		Order Dtd. 2021-10-25			(Seat No - 7)
39	102722/2022	18.11.2022	WP (C) - 16934/2006	C R NAYAK	GENERAL		Order Dtd. 2022-10-21			(Seat No - 7)
40	102723/2022	18.11.2022	WP (C) - 28287/2022	DEBENDRA BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-11	WRIT BRANCH-8		(Seat No - 29)
41	102724/2022	18.11.2022	WP (C) - 32412/2021	P K RATH	GENERAL		Order Dtd. 2022-11-17			(Seat No - 29)
42	102725/2022	18.11.2022	WP (C) -	DEBENDRA	C.O.	COURT	Order Dtd. 2022-11-15			(Seat

	2		25591/2021	BEHERA		NO. 3 OLD				t No - 29)
43	102726/2022	18.11.2022	WPC (O A) - 1729/2018	T K NAYAK	GENERAL		Order Dtd. 2022-09-19			(Seat No - 29)
44	102727/2022	18.11.2022	WP (C) - 21150/2022	R K SAHU	GENERAL		Order Dtd. 2022-11-11			(Seat No - 29)
45	102728/2022	18.11.2022	OJC- 13595/1997	J P KAR	GENERAL		Order Dtd. 2014-10-16		WRIT BRANCH-2	(Seat No - 8)
46	102729/2022	18.11.2022	WP (C) - 17181/2022	K. RATH	C.O.	COURT NO. 6	Order Dtd. 2022-11-16			(Seat No - 8)
47	102730/2022	18.11.2022	WPC (O AC) - 3004/2014	R K SAHU	GENERAL		Order Dtd. 2022-07-18			(Seat No - 8)
48	102731/2022	18.11.2022	MATA- 95/2021	P K MISHRA	GENERAL		Order Dtd. 2022-01-04		FIRST APPEAL	(Seat No - 1)
49	102732/2022	18.11.2022	CRLA- 326/2021	NIHAR SAHOO	GENERAL		Order Dtd. 2022-09-21		CRIMINAL APPEAL	(Seat No - 1)
50	102733/2022	18.11.2022	WP (C) - 30209/2022	S. SAMAL	C.O.	COURT NO. 3	Order Dtd. 2022-11-16			(Seat No

						OLD				-1)
51	102734/2022	18.11.2022	ABLAP L-4596/2021	P BARIK	GENERAL		Order Dtd. 2022-07-07			(Seat No - 1)
52	102735/2022	18.11.2022	WP (C) - 30242/2022	S. SAMAL	C.O.		Order Dtd. 2022-11-16			(Seat No - 1)
53	102736/2022	18.11.2022	MATA-34/2012	S P DAS	GENERAL		PetitionEntire Order,Vakalatnama,		FIRST APPEAL	(Seat No - 2)
54	102737/2022	18.11.2022	WP (C) - 30246/2022	S. SAMAL	C.O.		Order Dtd. 2022-11-16			(Seat No - 2)
55	102738/2022	18.11.2022	CMAPL - 414/2014	S P DAS	GENERAL		PetitionMisc.case,Entire Order,Vakalatnama,			(Seat No - 2)
56	102739/2022	18.11.2022	WP (C) - 30240/2022	S.SAMAL	C.O.		Order Dtd. 2022-11-16			(Seat No - 2)
57	102740/2022	18.11.2022	MACA-391/2018	S B DAS	GENERAL		Order Dtd. 2022-10-28			(Seat No - 2)
58	102741/2022	18.11.2022	WPCRL - 258/2010	M R BARIK	GENERAL		Order Dtd. 2011-08-11		WRIT BRANCH-8	(Seat No - 43)
59	102742/2022	18.11.2022	WP (C) -	S. SAMAL	C.O.		Order Dtd. 2022-11-16			(Seat No - 43)

	2		30213 /2022							t No - 43)
6 0	10274 3/202 2	18.11 .2022	MACA- 333/2 020	KSHITI SH	C.O .	COUR T NO. 8	Order Dtd. 2022-11-15			(S ea t No - 43)
6 1	10274 4/202 2	18.11 .2022	WP (C) - 29134 /2022	S K BEHERA	GEN ERA L		Order Dtd. 2022-11-15		WRIT BRAN CH-3	(S ea t No - 12)
6 2	10274 5/202 2	18.11 .2022	WP (C) - 29136 /2022	S K BEHERA	GEN ERA L		Order Dtd. 2022-11-15		WRIT BRAN CH-3	(S ea t No - 12)
6 3	10274 6/202 2	18.11 .2022	WP (C) - 29140 /2022	S K BEHERA	GEN ERA L		Order Dtd. 2022-11-15		WRIT BRAN CH-3	(S ea t No - 12)
6 4	10274 7/202 2	18.11 .2022	WP (C) - 28025 /2022	S K BEHERA	GEN ERA L		Order Dtd. 2022-11-14			(S ea t No - 12)
6 5	10274 8/202 2	18.11 .2022	WP (C) - 28776 /2022	S K BEHERA	GEN ERA L		Order Dtd. 2022-11-14			(S ea t No - 12)
6 6	10274 9/202 2	18.11 .2022	WP (C) - 28860 /2022	S K BEHERA	GEN ERA L		Order Dtd. 2022-11-14		WRIT BRAN CH-8	(S ea t No - 39

)
67	102750/2022	18.11.2022	LAA-84/2017	S K BEHERA	GENERAL		Order Dtd. 2022-09-06			(Seat No - 39)
68	102751/2022	18.11.2022	ARBA-6/2021	S K BEHERA	GENERAL		Order Dtd. 2022-10-21			(Seat No - 39)
69	102752/2022	18.11.2022	LAA-51/2017	S K BEHERA	GENERAL		Order Dtd. 2022-09-15			(Seat No - 39)
70	102753/2022	18.11.2022	RVWPE T-238/2011	S K BEHERA	GENERAL		Order Dtd. 2022-10-20			(Seat No - 39)
71	102754/2022	18.11.2022	RSA-75/2017	ABHISH EK PANDA	GENERAL		Order Dtd. 2022-10-20			(Seat No - 39)
72	102755/2022	18.11.2022	RSA-435/2017	S K BEHERA	GENERAL		Order Dtd. 2022-10-20			(Seat No - 39)
73	102756/2022	18.11.2022	WP (C) - 30222/2022	S. SAMAL	C.O.		Order Dtd. 2022-11-16			(Seat No - 39)
74	102757/2022	18.11.2022	LAA-7/2021	S K BEHERA	GENERAL		Order Dtd. 2022-10-21			(Seat No - 39)

									No - 39)
7 5	10275 8/202 2	18.11 .2022	WP (C) - 17175 /2022	K. RATH	C.O .	COUR T NO. 6	Order Dtd. 2022-11-16		(S ea t No - 39)
7 6	10275 9/202 2	18.11 .2022	LAA- 45/20 07	S K BEHERA	GEN ERA L		Order Dtd. 2022-09-29		(S ea t No - 39)
7 7	10276 0/202 2	18.11 .2022	LAA- 92/20 09	S K BEHERA	GEN ERA L		Order Dtd. 2022-09-29		(S ea t No - 39)
7 8	10276 1/202 2	18.11 .2022	WP (C) - 30218 /2022	S.SAMA L	C.O .		Order Dtd. 2022-11-16		(S ea t No - 39)
7 9	10276 2/202 2	18.11 .2022	LAA- 96/20 09	S K BEHERA	GEN ERA L		Order Dtd. 2022-09-29		(S ea t No - 39)
8 0	10276 3/202 2	18.11 .2022	LAA- 109/2 009	S K BEHERA	GEN ERA L		Order Dtd. 2022-09-27		(S ea t No - 39)
8 1	10276 4/202 2	18.11 .2022	WP (C) - 17178 /2022	K. RATH	C.O .	COUR T NO. 6	Order Dtd. 2022-11-16		(S ea t No - 39)

82	10276 5/2022	18.11 .2022	LAA- 113/2 009	S K BEHERA	GEN ERA L		Order Dtd. 2022-09-28		(S ea t No - 39)
83	10276 6/2022	18.11 .2022	WP (C) - 17179 /2022	K. RATH	C.O .	COUR T NO. 6	Order Dtd. 2022-11-16		(S ea t No - 39)
84	10276 7/2022	18.11 .2022	WPC (O AC) - 880/2 016	S K BEHERA	GEN ERA L		Order Dtd. 2022-11-17		(S ea t No - 39)
85	10276 8/2022	18.11 .2022	WP (C) - 17184 /2022	K. RATH	C.O .	COUR T NO. 6	Order Dtd. 2022-11-16		(S ea t No - 39)
86	10276 9/2022	18.11 .2022	WPC (O AC) - 2448/ 2017	S K BEHERA	GEN ERA L		Order Dtd. 2022-11-17		(S ea t No - 39)
87	10277 0/2022	18.11 .2022	LAA- 152/2 008	S K BEHERA	GEN ERA L		Order Dtd. 2022-09-15		(S ea t No - 39)
88	10277 1/2022	18.11 .2022	WP (C) - 17172 /2022	K. RATH	C.O .	COUR T NO. 6	Order Dtd. 2022-11-16		(S ea t No - 39)
89	10277 2/2022	18.11 .2022	LAA- 1/201 0	S K BEHERA	GEN ERA L		Order Dtd. 2022-09-05		(S ea t No

										- 39)
9 0	10277 3/202 2	18.11 .2022	LAA- 14/20 10	S K BEHERA	GEN ERA L		Order Dtd. 2022-09-14			(S ea t No - 39)
9 1	10277 4/202 2	18.11 .2022	WP (C) - 17173 /2022	K. RATH	C.O .	COUR T NO. 6	Order Dtd. 2022-11-16			(S ea t No - 39)
9 2	10277 5/202 2	18.11 .2022	LAA- 17/20 10	S K BEHERA	GEN ERA L		Order Dtd. 2022-09-19			(S ea t No - 39)
9 3	10277 6/202 2	18.11 .2022	LAA- 83/20 17	S K BEHERA	GEN ERA L		Order Dtd. 2022-09-06			(S ea t No - 39)
9 4	10277 7/202 2	18.11 .2022	WP (C) - 17170 /2022	K. RATH	C.O .	COUR T NO. 6	Order Dtd. 2022-11-16			(S ea t No - 39)
9 5	10277 8/202 2	18.11 .2022	LAA- 11/20 21	S K BEHERA	GEN ERA L		Order Dtd. 2022-10-21			(S ea t No - 39)
9 6	10277 9/202 2	18.11 .2022	BLAPL - 3639/ 2022	K K NATH	GEN ERA L		Order Dtd. 2022-05-17			(S ea t No - 39)
9	10278	18.11	WP (C)	K.	C.O	COUR	Order Dtd. 2022-11-16			(S

7	0/2022	.2022	- 17174 /2022	RATH	.	T NO. 6				ea t No - 39)
98	10278 1/2022	18.11 .2022	WP (C) - 17169 /2022	K. RATH	C.O .	COUR T NO. 6	Order Dtd. 2022-11-16			(S ea t No - 39)
99	10278 2/2022	18.11 .2022	WP (C) - 17168 /2022	K. RATH	C.O .	COUR T NO. 6	Order Dtd. 2022-11-16			(S ea t No - 39)
100	10278 3/2022	18.11 .2022	CONTC - 3459/ 2022	GANESH CHANDR A JENA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-15			(S ea t No - 39)
101	10278 4/2022	18.11 .2022	WP (C) - 17167 /2022	K. RATH	C.O .	COUR T NO. 6	Order Dtd. 2022-11-16			(S ea t No - 39)
102	10278 5/2022	18.11 .2022	WP (C) - 30226 /2022	S.SAMA L	C.O .	COUR T NO. 6	Order Dtd. 2022-11-16			(S ea t No - 39)
103	10278 6/2022	18.11 .2022	WP (C) - 30232 /2022	S. SAMAL	C.O .	COUR T NO. 6	Order Dtd. 2022-11-16			(S ea t No - 39)
104	10278 7/2022	18.11 .2022	WP (C) - 20843 /2022	S C DASH	C.O .	COUR T NO. 11	Order Dtd. 2022-11-17		WRIT BRAN CH-2	(S ea t No - 39)

										6)
105	10278 8/2022	18.11 .2022	WP (C) - 20843 /2022	T BAG	C.O .	COUR T NO. 11	Order Dtd. 2022-11-17		WRIT BRAN CH-2	(S ea t No - 6)
106	10278 9/2022	18.11 .2022	WP (C) - 17163 /2022	K. RATH	C.O .	COUR T NO. 6	Order Dtd. 2022-11-16			(S ea t No - 6)
107	10279 0/2022	18.11 .2022	ABLAP L- 12460 /2022	S BISWAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-17			(S ea t No - 6)
108	10279 1/2022	18.11 .2022	ABLAP L- 1683/ 2022	J P KAR	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-17			(S ea t No - 6)
109	10279 2/2022	18.11 .2022	WP (C) - 30884 /2022	J P KAR	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-17		WRIT BRAN CH-3	(S ea t No - 14)
110	10279 3/2022	18.11 .2022	WP (C) - 30588 /2022	SUSHAN TA KUMAR MISHRA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-16			(S ea t No - 14)
111	10279 4/2022	18.11 .2022	WP (C) - 30594 /2022	SUVEND U BARIK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-17			(S ea t No - 14)
112	10279 5/2022	18.11 .2022	WP (C) - 30592 /2022	SUVEND U BARIK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-17			(S ea t No - 14)

113	102796/2022	18.11.2022	BLAPL - 4003/2017	S K BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-17			(Seat No - 14)
114	102797/2022	18.11.2022	WP (C) - 30129/2022	M K MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-17			(Seat No - 14)
115	102798/2022	18.11.2022	WP (C) - 29007/2022	M K MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-17			(Seat No - 14)
116	102799/2022	18.11.2022	WP (C) - 19582/2021	S K PARIDA	C.O.	COURT NO. 20	Order Dtd. 2022-11-17			(Seat No - 14)
117	102800/2022	18.11.2022	WP (C) - 16575/2021	H N MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2022-11-17			(Seat No - 14)
118	102801/2022	18.11.2022	WP (C) - 7223/2019	S K PARIDA	C.O.	COURT NO. 22	Order Dtd. 2022-11-17			(Seat No - 14)
119	102802/2022	18.11.2022	WP (C) - 29860/2022	A MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-17			(Seat No - 14)
120	102803/2022	18.11.2022	WP (C) - 29864/2022	A MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2022-11-17			(Seat No - 14)

						OLD				- 14)
1 2 1	10280 4/202 2	18.11 .2022	WP (C) - 29862 /2022	A MOHANT Y	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-17			(S ea t No - 14)
1 2 2	10280 5/202 2	18.11 .2022	WP (C) - 29859 /2022	A MOHANT Y	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-17			(S ea t No - 14)
1 2 3	10280 6/202 2	18.11 .2022	WP (C) - 29865 /2022	A MOHANT Y	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-17			(S ea t No - 14)
1 2 4	10280 7/202 2	18.11 .2022	WP (C) - 29868 /2022	A MOHANT Y	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-17			(S ea t No - 14)
1 2 5	10280 8/202 2	18.11 .2022	WP (C) - 27445 /2022	S DASH	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-17			(S ea t No - 14)
1 2 6	10280 9/202 2	18.11 .2022	WP (C) - 29516 /2022	G.SUND ARA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-11			(S ea t No - 14)
1 2 7	10281 0/202 2	18.11 .2022	CONTC - 2308/ 2022	G. C. JENA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-15			(S ea t No - 14)
1	10281	18.11	WP (C)	B K	C.O	COUR	Order Dtd. 2022-11-15			(S

28	1/2022	.2022	-33018/2020	MOHARANA	.	T NO. 3				eat No - 14)
129	102812/2022	18.11.2022	ABLAP L-13485/2022	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-20			(Seat No - 14)
130	102813/2022	18.11.2022	WA-397/2019	R C MALLIK	C.O.	COURT NO. 3	Order Dtd. 2022-11-10			(Seat No - 14)
131	1028134/2022	18.11.2022	WA-425/2017	S JENA	C.O.	COURT NO. 3	Order Dtd. 2022-11-15			(Seat No - 14)
132	1028135/2022	18.11.2022	WA-425/2017	P K BEHERA	C.O.	COURT NO. 3	Order Dtd. 2022-11-15			(Seat No - 14)
133	1028136/2022	18.11.2022	ABLAP L-11827/2022	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-09-21			(Seat No - 14)
134	1028137/2022	18.11.2022	WP (C) - 30405/2022	ASHOK KUMAR ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-16			(Seat No - 14)
135	1028138/2022	18.11.2022	WP (C) - 30404/2022	ASHOK KUMAR ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-16			(Seat No - 14)

										14)
136	102819/2022	18.11.2022	WP (C) - 30403/2022	ASHOK KUMAR ROUT	C.O.	COURT NO. 20	Order Dtd. 2022-11-16			(Seat No - 14)
137	102820/2022	18.11.2022	BLAPL - 6293/2022	T.R. DAS	C.O.	COURT NO. 6	Order Dtd. 2022-11-16			(Seat No - 14)
138	102821/2022	18.11.2022	BLAPL - 9593/2022	P.K. BEHERA	C.O.	COURT NO. 6	Order Dtd. 2022-11-17		CRIMINAL MISC - 1 (BAIL-1)	(Seat No - 2)
139	102822/2022	18.11.2022	WP (C) - 30030/2022	J. PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2022-11-15			(Seat No - 2)
140	102823/2022	18.11.2022	WP (C) - 12864/2022	DEBARA NJAN RAY	C.O.	COURT NO. 24	Order Dtd. 2022-11-14			(Seat No - 2)
141	102824/2022	18.11.2022	WP (C) - 12864/2022	P.K. MISHRA	C.O.	COURT NO. 24	Order Dtd. 2022-11-14			(Seat No - 2)
142	102825/2022	18.11.2022	WP (C) - 29779/2022	A.K. PANDA	C.O.	COURT NO. 20	Order Dtd. 2022-11-15			(Seat No - 2)
143	102826/2022	18.11.2022	WP (C) - 30552/2022	SUBASH CHANDRA PANI	C.O.	COURT NO. 20	Order Dtd. 2022-11-16			(Seat No - 2)

144	102827/2022	18.11.2022	WP (C) - 30484/2022	P.K. LENKA	C.O.	COURT NO. 20	Order Dtd. 2022-11-16	WRIT BRANCH-6	(Seat No - 25)
145	102828/2022	18.11.2022	ABLAP L- 11827/2022	BALARAM SINGH	C.O.	COURT NO. 20 OLD	Order Dtd. 2022-11-17		(Seat No - 25)
146	102829/2022	18.11.2022	WP (C) - 30488/2022	P.K. LENKA	C.O.	COURT NO. 20	Order Dtd. 2022-11-16	WRIT BRANCH-6	(Seat No - 25)
147	102830/2022	18.11.2022	RVWPE T- 95/2011	TRILOCHAN BAG	C.O.	COURT NO. 20	Order Dtd. 2022-11-14		(Seat No - 25)
148	102831/2022	18.11.2022	WP (C) - 30410/2022	ASHOK KUMAR ROUT	C.O.	COURT NO. 20	Order Dtd. 2022-11-16		(Seat No - 25)
149	102832/2022	18.11.2022	WP (C) - 30409/2022	ASHOK KUMAR ROUT	C.O.	COURT NO. 20	Order Dtd. 2022-11-16		(Seat No - 25)
150	102833/2022	18.11.2022	CONTC - 2307/2012	GANESH CHANDRA JENA	C.O.	COURT NO. 20	Order Dtd. 2013-01-10	CONT EMPT	(Seat No - 4)
151	102834/2022	18.11.2022	WP (C) - 30407/2022	ASHOK KUMAR ROUT	C.O.	COURT NO. 20	Order Dtd. 2022-11-16		(Seat No -)

										4)
152	102835/2022	18.11.2022	CONTC - 2306/2022	GANESH CHANDRA JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-15			(Seat No - 4)
153	102836/2022	18.11.2022	WA- 477/2019	RADHARAMAN DAS NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022-11-16			(Seat No - 4)
154	102837/2022	18.11.2022	WP (C) - 25592/2021	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-15			(Seat No - 4)
155	102838/2022	18.11.2022	WP (C) - 28501/2022	R. SETHI	C.O.	COURT NO. 22	Order Dtd. 2022-11-17			(Seat No - 4)
156	102839/2022	18.11.2022	WP (C) - 25593/2021	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-15			(Seat No - 4)
157	102840/2022	18.11.2022	WA- 617/2019	J R NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-11-15			(Seat No - 4)
158	102841/2022	18.11.2022	CMP- 385/2022	T. BAG	C.O.	COURT NO. 22	Order Dtd. 2022-11-16	WRIT BRANCH-2		(Seat No - 8)
159	102842/2022	18.11.2022	WP (C) - 25595/2022	DEBENDRA BEHERA	C.O.	COURT NO. 22	Order Dtd. 2022-11-15	WRIT BRANCH-5		(Seat No - 32)
160	102843/2022	18.11.2022	RVWPE T-	C K NAYAK	C.O.	COURT	Order Dtd. 2022-11-15			(Seat No - 4)

0	2		184/2009			NO. 19				t No - 32)
161	102844/2022	18.11.2022	CMP-1095/2022	R.K. SETHI	C.O.	COURT NO. 20	Order Dtd. 2022-11-14			(Seat No - 32)
162	102845/2022	18.11.2022	RVWPE T-256/2009	S K PARIDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-11-16			(Seat No - 32)
163	102846/2022	18.11.2022	WP (C) - 39820/2021	J. PRADHAN	C.O.	COURT NO. 20	Order Dtd. 2022-11-14			(Seat No - 32)
164	102847/2022	18.11.2022	ITA-113/2013	T K NAYAK	C.O.	COURT NO. 22	Order Dtd. 2022-11-15			(Seat No - 32)
165	102848/2022	18.11.2022	WP (C) - 25587/2021	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-15			(Seat No - 32)
166	102849/2022	18.11.2022	WP (C) - 39820/2021	M.R. ROUTHAY	C.O.	COURT NO. 20	Order Dtd. 2022-11-14			(Seat No - 32)
167	102850/2022	18.11.2022	WPC (O A) - 1062/2012	MOHAN BEHERA	GENERAL		Order Dtd. 2022-02-28			(Seat No - 32)

)
1 6 8	10285 1/202 2	18.11 .2022	CMP- 1005/ 2022	K.N. SAHOO	C.O .	COUR T NO. 20	Order Dtd. 2022-11-16			(S ea t No - 32)
1 6 9	10285 2/202 2	18.11 .2022	CONTC - 2304/ 2022	G.C. JENA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-15			(S ea t No - 32)
1 7 0	10285 3/202 2	18.11 .2022	CONTC - 2303/ 2022	G.C. JENA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-15			(S ea t No - 32)
1 7 1	10285 4/202 2	18.11 .2022	WP (C) - 25588 /2021	DEBEND RA BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-15			(S ea t No - 32)
1 7 2	10285 5/202 2	18.11 .2022	CONTC - 2302/ 2022	G.C. JENA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-15			(S ea t No - 32)
1 7 3	10285 6/202 2	18.11 .2022	CONTC - 2301/ 2022	G.C. JENA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-15			(S ea t No - 32)
1 7 4	10285 7/202 2	18.11 .2022	CONTC - 2305/ 2022	G.C. JENA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-15			(S ea t No - 32)
1 7 5	10285 8/202 2	18.11 .2022	CONTC - 1858/ 2022	A. SAHOO	C.O .	COUR T NO.	Order Dtd. 2022-11-15			(S ea t No - 32)

			2022			3 OLD			No - 32)
1 7 6	10285 9/202 2	18.11 .2022	CONTC - 2360/ 2022	A. SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-15		(S ea t No - 32)
1 7 7	10286 0/202 2	18.11 .2022	CONTC - 7811/ 2021	PABITR A KUMAR MOHANT Y	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-15		(S ea t No - 32)
1 7 8	10286 1/202 2	18.11 .2022	CONTC - 2364/ 2022	A. SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-15		(S ea t No - 32)
1 7 9	10286 2/202 2	18.11 .2022	CONTC - 2800/ 2022	PRADIP TA KUMAR PATTAN AYAK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-15		(S ea t No - 32)
1 8 0	10286 3/202 2	18.11 .2022	CONTC - 4543/ 2022	A. SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-15		(S ea t No - 32)
1 8 1	10286 4/202 2	18.11 .2022	CONTC - 3457/ 2022	R. C. MUDULI	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-15		(S ea t No - 32)
1 8 2	10286 5/202 2	18.11 .2022	CONTC - 2941/ 2022	SASMIT A NAYAK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-15		(S ea t No - 32)

183	102866/2022	18.11.2022	CONTC - 2905/2022	SHARMI STHA SAMAL	C.O .	COURT NO. 3 OLD	Order Dtd. 2022-11-15			(Seat No - 32)
184	102867/2022	18.11.2022	CONTC - 2903/2022	SHARMI STHA SAMAL	C.O .	COURT NO. 3 OLD	Order Dtd. 2022-11-15			(Seat No - 32)
185	102868/2022	18.11.2022	CONTC - 2365/2022	MR. AUR OBINDA SAHOO	C.O .	COURT NO. 3 OLD	Order Dtd. 2022-11-15			(Seat No - 32)
186	102869/2022	18.11.2022	WP (C) - 26895/2022	B.K. DAS	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-11-15			(Seat No - 32)
187	102870/2022	18.11.2022	CONTC - 2361/2022	MR. AUROBI NDA SAHOO	C.O .	COURT NO. 3 OLD	Order Dtd. 2022-11-15			(Seat No - 32)
188	102871/2022	18.11.2022	CONTC - 1854/2022	M/S. AUROBI NDA SAHOO	C.O .	COURT NO. 3 OLD	Order Dtd. 2022-11-15			(Seat No - 32)
189	102872/2022	18.11.2022	BLAPL - 5154/2022	G. CH. JENA	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-11-17			(Seat No - 32)
190	102873/2022	18.11.2022	CONTC - 1855/2022	M/S. AUROBI NDA SAHOO	C.O .	COURT NO. 3	Order Dtd. 2022-11-15			(Seat No

						OLD				- 32)
1 9 1	10287 4/202 2	18.11 .2022	CRP- 24/20 22	P.K. PANI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-17			(S ea t No - 32)
1 9 2	10287 5/202 2	18.11 .2022	CONTC - 2953/ 2022	GANESW AR JAYASI NGH	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-15			(S ea t No - 32)
1 9 3	10287 6/202 2	18.11 .2022	CONTC - 4596/ 2022	BANABI HARI RAY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-15			(S ea t No - 32)
1 9 4	10287 7/202 2	18.11 .2022	WP (C) - 30566 /2022	DEBEND RA BEHERA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-17			(S ea t No - 32)
1 9 5	10287 8/202 2	18.11 .2022	WP (C) - 30599 /2022	M.R. SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-17			(S ea t No - 32)
1 9 6	10287 9/202 2	18.11 .2022	CONTC - 4589/ 2022	S. C. D. DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-15			(S ea t No - 32)
1 9 7	10288 0/202 2	18.11 .2022	WP (C) - 30565 /2022	DEBEND RA BEHERA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-17			(S ea t No - 32)
1	10288	18.11	CONTC	T. K.	C.O	COUR	Order Dtd. 2022-11-15			(S

98	1/2022	.2022	-4902/2022	NAYAK	.	T NO. 3 OLD				ea t No - 32)
199	102882/2022	18.11.2022	CONTC-2901/2022	S. SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-15			(S ea t No - 32)
200	102883/2022	18.11.2022	CONTC-4598/2022	BANABI HARI RAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-15			(S ea t No - 32)
201	102884/2022	18.11.2022	CONTC-4665/2022	B.R. KAR	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-15			(S ea t No - 32)
202	102885/2022	18.11.2022	CONTC-4597/2022	BANABI HARI RAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-15			(S ea t No - 32)
203	102886/2022	18.11.2022	CONTC-2532/2022	SARAT DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-15			(S ea t No - 32)
204	102887/2022	18.11.2022	CONTC-4906/2022	TAPAN SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-15			(S ea t No - 32)
205	102888/2022	18.11.2022	CONTC-6754/2022	DEBEND RA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-15			(S ea t No - 32)

										32)
206	102889/2022	18.11.2022	CONTC - 2362/2022	MR. AUROBI NDA SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-15			(Seat No - 32)
207	102890/2022	18.11.2022	CONTC - 2566/2022	S. SASHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-15			(Seat No - 32)
208	102891/2022	18.11.2022	CONTC - 2363/2022	MR. AUROBI NDA SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-15			(Seat No - 32)
209	102892/2022	18.11.2022	CONTC - 2510/2022	M/S BANABI HARI RAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-15			(Seat No - 32)
210	102893/2022	18.11.2022	CONTC - 6770/2022	ABHISEK PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-15			(Seat No - 32)
211	102894/2022	18.11.2022	CONTC - 1896/2022	M.R. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-15			(Seat No - 32)
212	102895/2022	18.11.2022	ABLAP L- 1933/2022	A K RANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-15			(Seat No - 32)
21	102896/2022	18.11.2022	CONTC -	M/S. AUROBI	C.O.	COURT	Order Dtd. 2022-11-15			(Sea

3	2		1856/ 2022	NDA SAHOO		NO. 3 OLD				t No - 32)
2 1 4	10289 7/202 2	18.11 .2022	WP (C) - 17171 /2022	K. RATH	C.O .	COUR T NO. 6	Order Dtd. 2022-11-16			(S ea t No - 32)
2 1 5	10289 8/202 2	18.11 .2022	CONTC - 1857/ 2022	M/S. AUROBI NDA SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-15			(S ea t No - 32)
2 1 6	10289 9/202 2	18.11 .2022	WP (C) - 28734 /2022	PITABA S NAYAK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-11-16			(S ea t No - 32)
2 1 7	10290 0/202 2	18.11 .2022	ABLAP L- 8358/ 2022	SARAT DASH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-17			(S ea t No - 32)
2 1 8	10290 1/202 2	18.11 .2022	WP (C) - 30563 /2022	DEBEND RA BEHERA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-17			(S ea t No - 32)
2 1 9	10290 2/202 2	18.11 .2022	WP (C) - 26810 /2022	DILLIP SAMAL	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-11-16			(S ea t No - 32)
2 2 0	10290 3/202 2	18.11 .2022	WP (C) - 30372 /2022	T K NAYAK	C.O .	CHIE F JUST ICE' S COUR	Order Dtd. 2022-11-16			(S ea t No - 32)

						T)
2 2 1	10290 4/202 2	18.11 .2022	WP (C) - 30579 /2022	R.K. NAYAK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-17			(S ea t No - 32)
2 2 2	10290 5/202 2	18.11 .2022	ABLAP L- 3576/ 2022	R. B. MISHRA	C.O .	COUR T NO. 7	Order Dtd. 2022-11-17			(S ea t No - 32)
2 2 3	10290 6/202 2	18.11 .2022	WP (C) - 30372 /2022	D K DEHURY	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-11-16			(S ea t No - 32)
2 2 4	10290 7/202 2	18.11 .2022	WP (C) - 30577 /2022	R.K. NAYAK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-17			(S ea t No - 32)
2 2 5	10290 8/202 2	18.11 .2022	WP (C) - 30374 /2022	T K NAYAK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-11-16			(S ea t No - 32)
2 2 6	10290 9/202 2	18.11 .2022	WP (C) - 30128 /2022	B. SAMAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-16			(S ea t No - 32)
2 2 7	10291 0/202 2	18.11 .2022	WP (C) - 30374 /2022	D K DEHURY	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-11-16			(S ea t No - 32)
2 2 8	10291 1/202 2	18.11 .2022	WP (C) - 30126	B. SAMAL	C.O .	COUR T NO.	Order Dtd. 2022-11-16			(S ea t

			/2022			2 OLD			No - 32)
2 2 9	10291 2/202 2	18.11 .2022	ABLAP L- 3420/ 2022	M. N. MOHANT Y	C.O .	COUR T NO. 7	Order Dtd. 2022-05-16		(S ea t No - 32)
2 3 0	10291 3/202 2	18.11 .2022	WP (C) - 30124 /2022	BIKRAM SAMAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-16		(S ea t No - 32)
2 3 1	10291 4/202 2	18.11 .2022	WP (C) - 26752 /2022	B K DAS	C.O .	COUR T NO. 1	Order Dtd. 2022-11-14	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 1)
2 3 2	10291 5/202 2	18.11 .2022	ABLAP L- 145/2 022	S. MOHANT Y	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-17		(S ea t No - 11 1)
2 3 3	10291 6/202 2	18.11 .2022	WP (C) - 30136 /2022	BIKRAM SAMAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-16		(S ea t No - 11 1)
2 3 4	10291 7/202 2	18.11 .2022	ABLAP L- 16589 /2021	SANJIB KUMAR BHANJA DEO	C.O .	COUR T NO. 7	Order Dtd. 2022-09-27		(S ea t No - 11 1)
2 3 5	10291 8/202 2	18.11 .2022	WP (C) - 23354 /2022	B K DAS	C.O .	COUR T NO. 1	Order Dtd. 2022-11-14	WRIT BRAN CH (DIV ISIO N	(S ea t No - 12

									BENC H-3)	4)
2 3 6	10291 9/202 2	18.11 .2022	WP (C) - 30564 /2022	DEBEND RA BEHERA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-17			(S ea t No - 12 4)
2 3 7	10292 0/202 2	18.11 .2022	ABLAP L- 15784 /2020	MANAS RANJAN SAHOO	C.O .	COUR T NO. 7	Order Dtd. 2022-04-22			(S ea t No - 12 4)
2 3 8	10292 1/202 2	18.11 .2022	WP (C) - 23880 /2022	B K DAS	C.O .	COUR T NO. 1	Order Dtd. 2022-11-14		WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 5)
2 3 9	10292 2/202 2	18.11 .2022	ABLAP L- 4106/ 2020	M. R. SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2022-03-09			(S ea t No - 10 5)
2 4 0	10292 3/202 2	18.11 .2022	ABLAP L- 3905/ 2020	M. R. SAHOO	C.O .	COUR T NO. 7	Order Dtd. 2022-03-08			(S ea t No - 10 5)
2 4 1	10292 4/202 2	18.11 .2022	WA- 411/2 019	R CH ROUT	C.O .	COUR T NO. 3	Order Dtd. 2022-11-10			(S ea t No - 10 5)
2 4 2	10292 5/202 2	18.11 .2022	CONTC - 6264/ 2022	ACHYUT ANANDA PATTAN AIK	C.O .	COUR T NO. 3	Order Dtd. 2022-11-17			(S ea t No - 10 5)
2	10292	18.11	WP (C)	PRATIK	C.O	COUR	Order Dtd. 2022-11-16			(S

43	6/2022	.2022	- 6694/2014	DASH	.	T NO. 17				eat No - 105)
244	102927/2022	18.11.2022	WA-412/2021	PRADEEP KUMAR PANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-01-20		M.J.C.	(Seat No - 1)
245	102928/2022	18.11.2022	WP(C) - 15380/2021	R K MOHAPATRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-11-16			(Seat No - 1)
246	102929/2022	18.11.2022	WP(C) - 21291/2021	A. K. ROUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-16			(Seat No - 1)
247	102930/2022	18.11.2022	RSA-283/2003	S. MAHUNTA	GENERAL		Order Dtd. 2022-12-05		SECOND APPEAL	(Seat No - 2)
248	102931/2022	18.11.2022	BLAPL - 11231/2022	G.SUNDARA	C.O.	COURT NO. 5	Order Dtd. 2022-11-17			(Seat No - 2)
249	102932/2022	18.11.2022	WA-369/2012	P K MISHRA	C.O.	COURT NO. 21	Order Dtd. 2022-11-16			(Seat No - 2)
250	102933/2022	18.11.2022	BLAPL - 1499/2022	GANESH SAHOO	C.O.	COURT NO. 23	Order Dtd. 2022-08-22			(Seat No - 2)
251	102934/2022	18.11.2022	FAO-423/2022	RAJ KISHOR E DAS	C.O.	COURT NO.	Order Dtd. 2022-11-16			(Seat

						23				No - 2)
252	102935/2022	18.11.2022	BLAPL - 2731/2021	S MOHANTY	C.O .	COURT NO. 5	Order Dtd. 2022-11-17		CRMINAL MISC - 2 (BAIL-2)	(Seat No - 16)
253	102936/2022	18.11.2022	ABLAP L- 551/2020	R K DEHURY	C.O .	COURT NO. 7	Order Dtd. 2022-11-17			(Seat No - 16)
254	102937/2022	18.11.2022	WP (C) - 34690/2020	R K MOHAPATRA	C.O .	COURT NO. 22	Order Dtd. 2022-11-17			(Seat No - 16)
255	102938/2022	18.11.2022	ABLAP L- 12911/2022	M M NAYAK	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-11-16			(Seat No - 16)
256	102939/2022	18.11.2022	ABLAP L- 13062/2022	P R BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-11-16			(Seat No - 16)
257	102940/2022	18.11.2022	ABLAP L- 13831/2022	J BEHERA	C.O .	COURT NO. 2	Order Dtd. 2022-11-16			(Seat No - 16)
258	102941/2022	18.11.2022	FAO- 180/2022	SIBA PRASAD SAHOO	C.O .	COURT NO. 1	Order Dtd. 2023-02-07			(Seat No - 16)
2	10294	18.11	ABLAP	BALARA	C.O	COUR	Order Dtd. 2022-11-16			(S

59	2/2022	.2022	L-13844/2022	M SINGH	.	T NO. 2				eat No - 16)
260	102943/2022	18.11.2022	FAO-201/2022	SIBA PRASAD SAHOO	C.O.	COURT NO. 23	Order Dtd. 2023-02-07		MISC . APPEAL SEC.	(Seat No - 5)
261	102944/2022	18.11.2022	MACA-113/2018	S. K. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2023-01-30		MISC . APPEAL SEC.	(Seat No - 7)
262	102945/2022	18.11.2022	CRLMA - 276/2021	H. K. PATRA	C.O.	COURT NO. 7	Order Dtd. 2022-11-16		CRIMINAL MISC - 1 (BAIL-1)	(Seat No - 5)
263	102946/2022	18.11.2022	ABLAP L-11462/2017	A. K. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2017-08-01		CRIMINAL MISC - 2 (BAIL-2)	(Seat No - 15)
264	102947/2022	18.11.2022	ABLAP L-13848/2022	SARAT DASH	C.O.	COURT NO. 2	Order Dtd. 2022-11-16			(Seat No - 15)
265	102948/2022	18.11.2022	ABLAP L-13860/2022	M K PANI	C.O.	COURT NO. 2	Order Dtd. 2022-11-16			(Seat No - 15)
266	102949/2022	18.11.2022	ABLAP L-14352/2022	ACHYUT ANANDA PATTNAIK	C.O.	COURT NO. 2	Order Dtd. 2022-11-16			(Seat No - 15)

267	102950/2022	18.11.2022	ABLAP L-14354/2022	S.K. BHANJA DEO	C.O.	COURT NO. 2	Order Dtd. 2022-11-16			(Seat No - 15)
268	102951/2022	18.11.2022	ABLAP L-14327/2022	J P KAR	C.O.	COURT NO. 2	Order Dtd. 2022-11-16			(Seat No - 15)
269	102952/2022	18.11.2022	ABLAP L-14351/2022	A MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2022-11-16			(Seat No - 15)
270	102953/2022	18.11.2022	ABLAP L-14320/2022	A K MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2022-11-16			(Seat No - 15)
271	102954/2022	18.11.2022	ABLAP L-13963/2022	GEETAN JALI MAJHI	C.O.	COURT NO. 2	Order Dtd. 2022-11-16			(Seat No - 15)
272	102955/2022	18.11.2022	ABLAP L-13962/2022	GANESH SAHOO	C.O.	COURT NO. 2	Order Dtd. 2022-11-16			(Seat No - 15)
273	102956/2022	18.11.2022	WP (C) - 2233/2015	B.K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-11-15			(Seat No - 15)
274	102957/2022	18.11.2022	WP (C) - 29749/2022	B.N. SHADAN GI	C.O.	CHIEF JUSTICE'	Order Dtd. 2022-11-16			(Seat No

						S COUR T				- 15)
2 7 5	10295 8/202 2	18.11 .2022	WP (C) - 24866 /2014	B.K. DAS	C.O .	COUR T NO. 16	Order Dtd. 2022-11-15		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 10 4)
2 7 6	10295 9/202 2	18.11 .2022	WP (C) - 25648 /2022	B.K. DAS	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-11-15		WRIT BRAN CH (DIV ISIO N BENC H-3)	(S ea t No - 12 4)
2 7 7	10296 0/202 2	18.11 .2022	WP (C) - 8150/ 2022	T.K. NAYAK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-11-16			(S ea t No - 12 4)
2 7 8	10296 1/202 2	18.11 .2022	WP (C) - 1160/ 2022	J. SAHOO	C.O .	DR (J)	Order Dtd. 2022-11-16			(S ea t No - 12 4)
2 7 9	10296 2/202 2	18.11 .2022	WP (C) - 1160/ 2022	T.K. NAYAK	C.O .	DR (J)	Order Dtd. 2022-11-16			(S ea t No - 12 4)
2 8 0	10296 3/202 2	18.11 .2022	WP (C) - 8152/ 2022	S.K. SINGH	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-11-16			(S ea t No - 12 4)
2 8 1	10296 4/202 2	18.11 .2022	WP (C) - 8152/ 2022	B.K. DAS	C.O .	CHIE F JUST ICE' S COUR	Order Dtd. 2022-11-16			(S ea t No - 12

						T				4)
282	102965/2022	18.11.2022	WP (C) - 28892/2022	P.K. LENKA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-11-16			(Seat No - 124)
283	102966/2022	18.11.2022	WP (C) - 27428/2022	T.K. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-11-16	WRIT BRANCH (DIVISION BENCH-3)		(Seat No - 118)
284	102967/2022	18.11.2022	WP (C) - 17080/2022	T.K. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-11-16	WRIT BRANCH (DIVISION BENCH-1)		(Seat No - 107)
285	102968/2022	18.11.2022	SA-197/1994	YASHOBANTA DAS	C.O.	COURT NO. 7	Order Dtd. 2022-11-16	SECOND APPELLAL		(Seat No - 6)
286	102969/2022	18.11.2022	BLAPL - 10353/2022	LINGARAJ DASH	C.O.	COURT NO. 17	Order Dtd. 2022-11-16			(Seat No - 6)
287	102970/2022	18.11.2022	BLAPL - 9957/2022	J.R. DAS	C.O.	COURT NO. 17	Order Dtd. 2022-11-16			(Seat No - 6)
288	102971/2022	18.11.2022	BLAPL - 10558/2022	B.B. MALLICK	C.O.	COURT NO. 17	Order Dtd. 2022-11-17			(Seat No - 6)
289	102972/2022	18.11.2022	BLAPL - 10555/2022	S. CHOUDHURY	C.O.	COURT NO. 17	Order Dtd. 2022-11-17			(Seat No -

										6)
290	102973/2022	18.11.2022	BLAPL-10549/2022	KSHIEI SHKU JENA	C.O.	COURT NO. 17	Order Dtd. 2022-11-17			(Seat No - 6)
291	102974/2022	18.11.2022	BLAPL-10547/2022	M.R. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2022-11-17			(Seat No - 6)
292	102975/2022	18.11.2022	LAA-12/2022	M K MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2022-11-16			(Seat No - 6)
293	102976/2022	18.11.2022	MACA-602/2019	P K LENKA	C.O.	COURT NO. 23	Order Dtd. 2022-11-16			(Seat No - 6)
294	102977/2022	18.11.2022	BLAPL-10513/2022	R.K. BARIK	C.O.	COURT NO. 17	Order Dtd. 2022-11-17			(Seat No - 6)
295	102978/2022	18.11.2022	MACA-1171/2016	KSHITI SH	C.O.	COURT NO. 1	Order Dtd. 2022-11-16			(Seat No - 6)
296	102979/2022	18.11.2022	BLAPL-10508/2022	B.R. DALAI	C.O.	COURT NO. 17	Order Dtd. 2022-11-16			(Seat No - 6)
297	102980/2022	18.11.2022	MACA-1171/2016	S K SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022-11-16			(Seat No - 6)
298	102981/2022	18.11.2022	BLAPL-10503/2022	B.B. MALLICK	C.O.	COURT NO. 17	Order Dtd. 2022-11-16			(Seat No - 6)

										- 6)
2 9 9	10298 2/202 2	18.11 .2022	BLAPL - 10481 /2022	S.K. JENA	C.O .	COUR T NO. 17	Order Dtd. 2022-11-16			(S ea t No - 6)
3 0 0	10298 3/202 2	18.11 .2022	MACA- 248/2 022	S K SAHOO	C.O .	COUR T NO. 23	Order Dtd. 2022-11-16			(S ea t No - 6)
3 0 1	10298 4/202 2	18.11 .2022	BLAPL - 10194 /2022	R.K. MALLIC K	C.O .	COUR T NO. 17	Order Dtd. 2022-11-16			(S ea t No - 6)
3 0 2	10298 5/202 2	18.11 .2022	MACA- 248/2 022	A MOHANT Y	C.O .	COUR T NO. 23	Order Dtd. 2022-11-16			(S ea t No - 6)
3 0 3	10298 6/202 2	18.11 .2022	WPCRL - 122/2 022	ROHIT KUMAR MAHABH OI	C.O .	COUR T NO. 1	Order Dtd. 2022-11-14	WRIT BRAN CH (DIV ISIO N BENC H-2)		(S ea t No - 11 1)
3 0 4	10298 7/202 2	18.11 .2022	BLAPL - 10104 /2022	B.P. TANGA	C.O .	COUR T NO. 17	Order Dtd. 2022-11-16			(S ea t No - 11 1)
3 0 5	10298 8/202 2	18.11 .2022	WP (C) - 2196/ 2008	P. R. SWAIN	C.O .	COUR T NO. 20	Order Dtd. 2022-11-17	WRIT BRAN CH-2		(S ea t No - 7)
3 0 6	10298 9/202 2	18.11 .2022	MACA- 939/2 019	B R SENAPA TI	C.O .	COUR T NO. 7	Order Dtd. 2022-11-16			(S ea t No - 7)

307	102990/2022	18.11.2022	BLAPL - 9456/2022	ARTATRAN PARIDA	C.O .	COURT NO. 17	Order Dtd. 2022-11-16			(Seat No - 7)
308	102991/2022	18.11.2022	WP (C) - 12765/2020	PITABAS NAYAK	C.O .	COURT NO. 22	Order Dtd. 2022-11-17			(Seat No - 7)
309	102992/2022	18.11.2022	ABLAPL - 13868/2022	M.R. ROUTRAY	C.O .	COURT NO. 2	Order Dtd. 2022-11-16			(Seat No - 7)
310	102993/2022	18.11.2022	BLAPL - 9453/2022	BIBEKANANDA MAHAPATRA	C.O .	COURT NO. 17	Order Dtd. 2022-11-16			(Seat No - 7)
311	102994/2022	18.11.2022	BLAPL - 6885/2022	S K DASMOH APATRA	C.O .	COURT NO. 23	Order Dtd. 2022-11-17			(Seat No - 7)
312	102995/2022	18.11.2022	BLAPL - 9450/2022	A.K. MOHANTY	C.O .	COURT NO. 17	Order Dtd. 2022-11-16			(Seat No - 7)
313	102996/2022	18.11.2022	WP (C) - 15481/2018	R. K. DEHURY	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-11-17	WRIT BRANCH-8		(Seat No - 40)
314	102997/2022	18.11.2022	BLAPL - 9110/2022	G. SAHOO	C.O .	COURT NO. 17	Order Dtd. 2022-11-16			(Seat No - 40)
315	102998/2022	18.11.2022	WP (C) - 27640	C. R. NAYAK	C.O .	COURT NO.	Order Dtd. 2022-11-17			(Seat No - 7)

			/2022			22				No-40)
316	10299 9/2022	18.11 .2022	BLAPL - 9074/ 2022	SUVENDU BARIK	C.O .	COURT NO. 17	Order Dtd. 2022-11-16			(Seat No-40)
317	10300 0/2022	18.11 .2022	WP (C) - 27064 /2022	ASHOK KUMAR BISWAL	C.O .	COURT NO. 22	Order Dtd. 2022-11-17			(Seat No-40)
318	10300 1/2022	18.11 .2022	MACA- 829/2 017	KSHITISH	C.O .	COURT NO. 1	Order Dtd. 2022-11-16			(Seat No-40)
319	10300 2/2022	18.11 .2022	BLAPL - 8775/ 2022	B. DAS	C.O .	COURT NO. 17	Order Dtd. 2022-11-16	CRIMINAL MISC - 1 (BAIL- 1)		(Seat No-3)
320	10300 3/2022	18.11 .2022	WP (C) - 27697 /2022	JYOTI PRAKASH KAR	C.O .	COURT NO. 22	Order Dtd. 2022-11-17			(Seat No-3)
321	10300 4/2022	18.11 .2022	BLAPL - 8309/ 2022	S.K. SINGH	C.O .	COURT NO. 17	Order Dtd. 2022-09-14			(Seat No-3)
322	10300 5/2022	18.11 .2022	MACA- 829/2 017	P K LENKA	C.O .	COURT NO. 1	Order Dtd. 2022-11-16			(Seat No-3)
323	10300 6/2022	18.11 .2022	WP (C) - 30389	ASHOK KUMAR SAHOO	C.O .	COURT NO.	Order Dtd. 2022-11-17			(Seat

			/2022			22			No - 3)
3 2 4	10300 7/202 2	18.11 .2022	BLAPL - 10480 /2022	J.R. DAS	C.O .	COUR T NO. 17	Order Dtd. 2022-11-16		(S ea t No - 3)
3 2 5	10300 8/202 2	18.11 .2022	WP (C) - 6097/ 2017	M/S.BA NABIHA RI RAY	C.O .	COUR T NO. 17	Order Dtd. 2022-11-17		(S ea t No - 3)
3 2 6	10300 9/202 2	18.11 .2022	WP (C) - 30738 /2022	KSHITI SH	C.O .	COUR T NO. 22	Order Dtd. 2022-11-17		(S ea t No - 3)
3 2 7	10301 0/202 2	18.11 .2022	BLAPL - 10245 /2022	J.R. DAS	C.O .	COUR T NO. 17	Order Dtd. 2022-11-16		(S ea t No - 3)
3 2 8	10301 1/202 2	18.11 .2022	WP (C) - 6097/ 2017	R K BARIK	C.O .	COUR T NO. 17	Order Dtd. 2022-11-17		(S ea t No - 3)
3 2 9	10301 2/202 2	18.11 .2022	BLAPL - 6246/ 2022	B. N. SAHU	C.O .	COUR T NO. 17	Order Dtd. 2022-11-17		(S ea t No - 3)
3 3 0	10301 3/202 2	18.11 .2022	BLAPL - 10571 /2022	PRAMOD RANJAN BEHERA	C.O .	COUR T NO. 17	Order Dtd. 2022-11-17		(S ea t No - 3)
3 3 1	10301 4/202 2	18.11 .2022	BLAPL - 6279/ 2022	SUVEND U BARIK	C.O .	COUR T NO. 17	Order Dtd. 2022-11-17		(S ea t No - 3)
3 3	10301 5/202	18.11 .2022	MACA- 1022/	J GHOSH	C.O .	CHIE F	Order Dtd. 2022-11-16		(S ea

2	2		2007			JUSTICE'S COURT				t No - 3)
333	103016/2022	18.11.2022	BLAPL - 10567/2022	GANESH SAHOO	C.O.	COURT NO. 17	Order Dtd. 2022-11-17			(Seat No - 3)
334	103017/2022	18.11.2022	BLAPL - 7328/2022	SUVENDU BARIK	C.O.	COURT NO. 17	Order Dtd. 2022-11-16			(Seat No - 3)
335	103018/2022	18.11.2022	BLAPL - 10561/2022	J. PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2022-11-17			(Seat No - 3)
336	103019/2022	18.11.2022	WP (C) - 23858/2012	B K PATI	C.O.	COURT NO. 17	Order Dtd. 2022-11-16			(Seat No - 3)
337	103020/2022	18.11.2022	BLAPL - 6898/2022	A. K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2022-11-16			(Seat No - 3)
338	103021/2022	18.11.2022	BLAPL - 10560/2022	R. DAS	C.O.	COURT NO. 17	Order Dtd. 2022-11-17			(Seat No - 3)
339	103022/2022	18.11.2022	WP (C) - 21783/2014	B.R. SENAPATI	C.O.	COURT NO. 8	Order Dtd. 2022-11-16			(Seat No - 3)
340	103023/2022	18.11.2022	BLAPL - 9568/2022	A. K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2022-11-16			(Seat No - 3)

3 4 1	10302 4/202 2	18.11 .2022	WP (C) - 17792 /2012	R K BARIK	C.O .	COUR T NO. 8	Order Dtd. 2022-11-16	WRIT BRAN CH-5	(S ea t No - 22)
3 4 2	10302 5/202 2	18.11 .2022	WP (C) - 14423 /2012	P K LENKA	C.O .	COUR T NO. 8	Order Dtd. 2022-11-16		(S ea t No - 22)
3 4 3	10302 6/202 2	18.11 .2022	BLAPL - 1809/ 2022	R. K. ROUTRA Y	C.O .	COUR T NO. 11	Order Dtd. 2022-12-14	CRIM INAL MISC - 3 (CR L.MI S)	(S ea t No - 14)
3 4 4	10302 7/202 2	18.11 .2022	CRLMC - 2792/ 2016	P K BARIK	C.O .	COUR T NO. 10	Order Dtd. 2022-11-16		(S ea t No - 14)
3 4 5	10302 8/202 2	18.11 .2022	WP (C) - 30345 /2022	RABI NARAYA N BEHERA	C.O .	COUR T NO. 22	Order Dtd. 2022-11-17		(S ea t No - 14)
3 4 6	10302 9/202 2	18.11 .2022	CRLMC - 612/2 017	P K DAS	C.O .	COUR T NO. 10	Order Dtd. 2022-11-17	CRIM INAL MISC - 1 (BA IL- 1)	(S ea t No - 1)
3 4 7	10303 0/202 2	18.11 .2022	BLAPL - 8207/ 2022	P. K. LENKA	C.O .	COUR T NO. 17	Order Dtd. 2022-11-16		(S ea t No - 1)
3 4 8	10303 1/202 2	18.11 .2022	BLAPL - 7703/ 2022	DILLIP KUMAR JENA	C.O .	COUR T NO. 17	Order Dtd. 2022-11-16		(S ea t No - 1)

										1)
349	10303 2/2022	18.11 .2022	BLAPL - 6597/ 2022	P. K. MOHANT Y	C.O .	COUR T NO. 17	Order Dtd. 2022-11-17			(S ea t No - 1)
350	10303 3/2022	18.11 .2022	BLAPL - 6576/ 2022	PRATAP SAHOO	C.O .	COUR T NO. 17	Order Dtd. 2022-11-17			(S ea t No - 1)
351	10303 4/2022	18.11 .2022	BLAPL - 6572/ 2022	JYOTI PRAKAS H KAR	C.O .	COUR T NO. 17	Order Dtd. 2022-11-17			(S ea t No - 1)
352	10303 5/2022	18.11 .2022	BLAPL - 6542/ 2022	JADUNA TH PRADHA N	C.O .	COUR T NO. 17	Order Dtd. 2022-11-17			(S ea t No - 1)
353	10303 6/2022	18.11 .2022	BLAPL - 6376/ 2022	JADUNA TH PRADHA N	C.O .	COUR T NO. 17	Order Dtd. 2022-11-17			(S ea t No - 1)
354	10303 7/2022	18.11 .2022	BLAPL - 6287/ 2022	DILLIP SAMAL	C.O .	COUR T NO. 17	Order Dtd. 2022-11-17			(S ea t No - 1)
355	10303 8/2022	18.11 .2022	BLAPL - 6226/ 2022	SUSHAN TA KUMAR SAMANT ARAY	C.O .	COUR T NO. 17	Order Dtd. 2022-11-17			(S ea t No - 1)
356	10303 9/2022	18.11 .2022	BLAPL - 1900/ 2022	RAKESH KUMAR ROUTRA Y	C.O .	COUR T NO. 11	Order Dtd. 2022-12-14		CRIM INAL MISC - 3 (CR L.MI S)	(S ea t No - 14)
357	10304 0/2022	18.11 .2022	WP (C) - 30348	RABI NARAYA N	C.O .	COUR T NO.	Order Dtd. 2022-11-17			(S ea t

			/2022	BEHERA		22				No-14)
358	103041/2022	18.11.2022	WP (C) - 30545/2022	N. C. SINHA	C.O.	COURT NO. 22	Order Dtd. 2022-11-17		WRIT BRANCH-8	(Seat No-42)
359	103042/2022	18.11.2022	WP (C) - 30449/2022	RAMAKANT MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-11-17			(Seat No-42)
360	103043/2022	18.11.2022	WP (C) - 30450/2022	BALARAM SINGH	C.O.	COURT NO. 22	Order Dtd. 2022-11-17			(Seat No-42)
361	103044/2022	18.11.2022	WP (C) - 30347/2022	RABI NARAYAN BEHERA	C.O.	COURT NO. 22	Order Dtd. 2022-11-17			(Seat No-42)
362	103045/2022	18.11.2022	FAO-32/2020	ALOK KUPANDA	GENERAL		PetitionAnnexure,		MISC. APPELL SEC.	(Seat No-5)
363	103046/2022	18.11.2022	WP (C) - 30436/2022	RABI NARAYAN BEHERA	C.O.	COURT NO. 22	Order Dtd. 2022-11-17			(Seat No-5)
364	103047/2022	18.11.2022	WP (C) - 30346/2022	RABI NARAYAN BEHERA	C.O.	COURT NO. 22	Order Dtd. 2022-11-17			(Seat No-5)
365	103048/2022	18.11.2022	WP (C) - 30340	RABI NARAYAN	C.O.	COURT NO.	Order Dtd. 2022-11-17			(Seat

			/2022	BEHERA		22				No-5)
366	103049/2022	18.11.2022	WP (C) - 30616/2022	M. ROUT	C.O.	COURT NO. 22	Order Dtd. 2022-11-30		WRIT BRANCH-1	(Seat No-31)
367	103050/2022	18.11.2022	WP (C) - 30887/2022	UDAY KUMAR	C.O.	COURT NO. 22	Order Dtd. 2022-11-17			(Seat No-31)
368	103051/2022	18.11.2022	CMAPL - 182/2015	PRADIP TA KUMAR MOHANTY	C.O.	DR (J)	Order Dtd. 2022-11-17			(Seat No-31)
369	103052/2022	18.11.2022	WP (C) - 20904/2022	SUMANTA DAS	C.O.	COURT NO. 6	Order Dtd. 2022-10-17			(Seat No-31)
370	103053/2022	18.11.2022	WP (C) - 20906/2022	SUMANTA DAS	C.O.	COURT NO. 6	Order Dtd. 2022-08-30			(Seat No-31)
371	103054/2022	18.11.2022	WP (C) - 30308/2022	ASHUTOSH MOHANTY	C.O.	COURT NO. 4	Order Dtd. 2022-11-17			(Seat No-31)
372	103055/2022	18.11.2022	WP (C) - 27428/2013	K. C. SAMAL	C.O.	COURT NO. 16	Order Dtd. 2022-11-16			(Seat No-31)
3	10305	18.11	WP (C)	G.	C.O.	COUR	Order Dtd. 2022-11-17			(S

73	6/2022	.2022	-10309/2006	SUNDARA	.	T NO. 4				eat No - 31)
374	103057/2022	18.11.2022	WP (C) -29693/2022	SUVENDU BARIK	C.O.	COURT NO. 4	Order Dtd. 2022-11-17			(S eat No - 31)
375	103058/2022	18.11.2022	WP (C) -15961/2019	P. K. LENKA	C.O.	COURT NO. 1	Order Dtd. 2022-11-17			(S eat No - 31)
376	103059/2022	18.11.2022	CRLMC -2608/2022	SARADA NAYAK	C.O.	COURT NO. 8	Order Dtd. 2022-11-10			(S eat No - 31)
377	103060/2022	18.11.2022	CRLA-90/2021	RAHUL SETHI	C.O.	COURT NO. 8	Order Dtd. 2022-11-17			(S eat No - 31)
378	103061/2022	18.11.2022	CRLRE V-425/2022	P K BARIK	C.O.	COURT NO. 5	Order Dtd. 2022-11-17			(S eat No - 31)
379	103062/2022	18.11.2022	CRLRE V-405/2020	DEBENDRA SWAIN	C.O.	COURT NO. 5	Order Dtd. 2022-11-17			(S eat No - 31)
380	103063/2022	18.11.2022	CRLRE V-497/2022	GAGAN ROUT	C.O.	COURT NO. 11	Order Dtd. 2022-11-17			(S eat No - 31)

										31)
381	103064/2022	18.11.2022	BLAPL - 5687/2022	J R DAS	C.O.	COURT NO. 11	Order Dtd. 2022-11-17			(Seat No - 31)
382	103065/2022	18.11.2022	WP (C) - 11030/2012	P.C.AC HARYA	C.O.	COURT NO. 11	Order Dtd. 2022-11-10			(Seat No - 31)
383	103066/2022	18.11.2022	WP (C) - 31065/2020	R K MAHABHOI	C.O.	COURT NO. 20	Order Dtd. 2022-11-17	WRIT BRANCH-8		(Seat No - 29)
384	103067/2022	18.11.2022	WP (C) - 31065/2020	M K RATH	C.O.	COURT NO. 20	Order Dtd. 2022-11-17	WRIT BRANCH-8		(Seat No - 29)
385	103068/2022	18.11.2022	WP (C) - 31065/2020	S.B.UDGATA	C.O.	COURT NO. 20	Order Dtd. 2022-11-17	WRIT BRANCH-8		(Seat No - 29)
386	103069/2022	18.11.2022	WP (C) - 30243/2022	DILLIP SAMAL	C.O.	COURT NO. 22	Order Dtd. 2022-11-17			(Seat No - 29)
387	103070/2022	18.11.2022	WP (C) - 29011/2022	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-11-17			(Seat No - 29)
388	103071/2022	18.11.2022	WP (C) -	P K LENKA	C.O.	COURT	Order Dtd. 2022-11-17			(Seat

8	2		29414/2022			NO. 22				t No - 29)
389	103072/2022	18.11.2022	CRLMC - 161/2015	R. K. MOHAPATRA	C.O.	COURT NO. 12	Order Dtd. 2022-11-11			(Seat No - 29)
390	103073/2022	18.11.2022	CRLMC - 2143/2012	ANANT DAS	C.O.	COURT NO. 15	Order Dtd. 2012-07-30		CRIMINAL MISC - 2 (BAIL-2)	(Seat No - 13)
391	103074/2022	18.11.2022	CRLMC - 2856/2022	ANIMA KUMARI DEI	GENERAL		Order Dtd. 2022-12-08		CRIMINAL MISC - 3 (C.R.L.MIS)	(Seat No - 5)
392	103075/2022	18.11.2022	CRLMC - 2847/2022	PRADEEP KUMAR MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2022-12-07		CRIMINAL MISC - 3 (C.R.L.MIS)	(Seat No - 5)
393	103076/2022	18.11.2022	CRLREV- 506/2022	B.R. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-11-17			(Seat No - 5)
394	103077/2022	18.11.2022	CRLMC - 2823/2022	SURENDRA DAS	C.O.	COURT NO. 12	Order Dtd. 2022-12-15		CRIMINAL MISC - 3 (C.R.L.MIS)	(Seat No - 5)
395	103078/2022	18.11.2022	CRLREV- 463/2022	K. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-11-17			(Seat No - 5)
3	10307	18.11	CRLMC	PABITR	C.O.	COUR	Order Dtd. 2022-12-05		CRIM	(S

96	9/2022	.2022	-471/2022	A KUMAR MOHANTY	.	T NO. 23			INAL MISC - 3 (C.R.L.M.I.S)	eat No - 2)
397	103080/2022	18.11.2022	CRLRE V-210/2022	J.P. KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-17			(Seat No - 2)
398	103081/2022	18.11.2022	CRLMC - 2893/2022	B. N. SHADHA NGI	C.O.	COURT NO. 12	Order Dtd. 2022-11-15		CRIMINAL MISC - 3 (C.R.L.M.I.S)	(Seat No - 5)
399	103082/2022	18.11.2022	CRLRE V-315/2022	G.R. PATRA	C.O.	COURT NO. 5	Order Dtd. 2022-11-17			(Seat No - 5)
400	103083/2022	18.11.2022	CRLMC - 2887/2022	B. N. SHADHA NGI	C.O.	COURT NO. 12	Order Dtd. 2022-12-09		CRIMINAL MISC - 3 (C.R.L.M.I.S)	(Seat No - 5)
401	103084/2022	18.11.2022	CRLRE V-138/2022	M.K. PANI	C.O.	COURT NO. 11	Order Dtd. 2022-11-16			(Seat No - 5)
402	103085/2022	18.11.2022	CRLMC - 2974/2022	SUVENDU BARIK	C.O.	COURT NO. 12	Order Dtd. 2022-11-15			(Seat No - 5)
403	103086/2022	18.11.2022	CRLA-63/2017	J.R. SAHOO	C.O.	COURT NO. 5	Order Dtd. 2022-11-14		CRIMINAL APPEAL	(Seat No - 2)
404	103087/2022	18.11.2022	CRLMC - 2223/	SIBA PRASAD SAHOO	C.O.	DR (J)	Order Dtd. 2022-12-05		CRIMINAL MISC	(Seat

			2019						- 3 (CR L.MI S)	No - 18)
4 0 5	10308 8/202 2	18.11 .2022	CRLA- 372/2 020	D.K. MALLI K	C.O .	COUR T NO. 2	Order Dtd. 2022-11-15		CRIM INAL APPE AL	(S ea t No - 4)
4 0 6	10308 9/202 2	18.11 .2022	CRLMC - 2868/ 2022	PABITR A KUMAR MOHANT Y	C.O .	COUR T NO. 12	Order Dtd. 2022-12-14		CRIM INAL MISC - 3 (CR L.MI S)	(S ea t No - 5)
4 0 7	10309 0/202 2	18.11 .2022	CRLA- 372/2 020	A.K. NAYAK	C.O .	COUR T NO. 2	Order Dtd. 2022-11-15		CRIM INAL APPE AL	(S ea t No - 4)
4 0 8	10309 1/202 2	18.11 .2022	CRLMC - 2231/ 2022	R. K. MOHAPA TRA	C.O .	COUR T NO. 12	Order Dtd. 2022-12-06		CRIM INAL MISC - 3 (CR L.MI S)	(S ea t No - 2)
4 0 9	10309 2/202 2	18.11 .2022	CRLA- 340/2 021	LOKANA TH SAHOO	C.O .	COUR T NO. 8	Order Dtd. 2022-11-15			(S ea t No - 2)
4 1 0	10309 3/202 2	18.11 .2022	CRLMC - 75/20 21	R. R. NAYAK	C.O .	COUR T NO. 8	Order Dtd. 2022-12-07		CRIM INAL MISC - 3 (CR L.MI S)	(S ea t No - 2)
4 1 1	10309 4/202 2	18.11 .2022	CRLA- 446/2 020	A.K. MOHANT Y	C.O .	COUR T NO. 23	Order Dtd. 2022-11-15		CRIM INAL APPE AL	(S ea t No - 4)
4 1 2	10309 5/202 2	18.11 .2022	CRLMC - 1683/ 2020	BANAJA PANDA	C.O .	COUR T NO. 23	Order Dtd. 2022-11-15			(S ea t No

										-4)
413	10309 6/2022	18.11 .2022	CRLA- 447/2 020	A.K. MOHANT Y	C.O .	COUR T NO. 2	Order Dtd. 2022-11-15		CRIM INAL APPE AL	(S ea t No - 4)
414	10309 7/2022	18.11 .2022	CRLMC - 2536/ 2022	SANJIV UDGATA	C.O .	COUR T NO. 12	Order Dtd. 2022-11-15			(S ea t No - 4)
415	10309 8/2022	18.11 .2022	CRA- 336/1 990	SARAT DASH	C.O .	COUR T NO. 11	Order Dtd. 2022-11-10			(S ea t No - 4)
416	10309 9/2022	18.11 .2022	CRLMC - 2536/ 2022	P. N. NAYAK	C.O .	COUR T NO. 12	Order Dtd. 2022-11-15			(S ea t No - 4)
417	10310 0/2022	18.11 .2022	CRLA- 207/2 016	HARIHA R SUNDAR A	C.O .	COUR T NO. 2	Order Dtd. 2022-11-16		CRIM INAL APPE AL	(S ea t No - 4)
418	10310 1/2022	18.11 .2022	GCRLA - 8/201 4	J. SAHOO	C.O .	COUR T NO. 7	Order Dtd. 2022-11-17			(S ea t No - 4)
419	10310 2/2022	18.11 .2022	JCRLA - 20/20 12	CHITTA RANJAN SAHOO	C.O .	COUR T NO. 7	Order Dtd. 2022-11-17			(S ea t No - 4)
420	10310 3/2022	18.11 .2022	CRLMC - 3204/ 2022	PRADEE P KUMAR MOHANT Y	C.O .	COUR T NO. 12	Order Dtd. 2022-12-12		CRIM INAL MISC - 3 (CR L.MI S)	(S ea t No - 1)
42	10310 4/2022	18.11 .2022	CRLMC -	SUREND RA DAS	C.O .	COUR T	Order Dtd. 2022-11-15			(S ea

1	2		3181/ 2022			NO. 12				t No - 1)
4 2 2	10310 5/202 2	18.11 .2022	CRLMC - 3234/ 2022	P. K. JENA	C.O .	COUR T NO. 12	Order Dtd. 2022-12-13		CRIM INAL MISC - 3 (CR L.MI S)	(S ea t No - 1)
4 2 3	10310 6/202 2	18.11 .2022	CRLMC - 2957/ 2022	SUREND RA DAS	C.O .	COUR T NO. 12	Order Dtd. 2022-11-15			(S ea t No - 1)
4 2 4	10310 7/202 2	18.11 .2022	CRLMC - 2228/ 2022	H. K. PATRA	C.O .	COUR T NO. 12	Order Dtd. 2022-11-15			(S ea t No - 1)
4 2 5	10310 8/202 2	18.11 .2022	CRLMC - 2892/ 2022	J. PRADHA N	C.O .	COUR T NO. 12	Order Dtd. 2022-11-15			(S ea t No - 1)
4 2 6	10310 9/202 2	18.11 .2022	CRLMC - 3248/ 2022	A. KALASH	C.O .	COUR T NO. 12	Order Dtd. 2022-11-15			(S ea t No - 1)
4 2 7	10311 0/202 2	18.11 .2022	CRLMC - 3321/ 2022	J. KAMILA	C.O .	COUR T NO. 12	Order Dtd. 2022-11-15			(S ea t No - 1)
4 2 8	10311 1/202 2	18.11 .2022	CRLMC - 2885/ 2022	K. C. PANDA	C.O .	COUR T NO. 12	Order Dtd. 2022-11-29		CRIM INAL MISC - 3 (CR L.MI S)	(S ea t No - 5)
4 2 9	10311 2/202 2	18.11 .2022	CRLMC - 2884/ 2022	K. C. PANDA	C.O .	COUR T NO. 12	Order Dtd. 2022-11-29		CRIM INAL MISC - 3 (CR	(S ea t No -)

									L.MI S)	5)
4 3 0	10311 3/202 2	18.11 .2022	CRLMC - 3201/ 2022	ASHOK KUMAR RANA	C.O .	COUR T NO. 12	Order Dtd. 2022-11-15			(S ea t No - 5)
4 3 1	10311 4/202 2	18.11 .2022	CRLA- 614/2 021	K. SAHOO	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-11-18	CRIM INAL APPE AL		(S ea t No - 1)
4 3 2	10311 5/202 2	18.11 .2022	WP (C) - 21291 /2021	JAYAKR ISHNA MOHAPA TRA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-16			(S ea t No - 1)
4 3 3	10311 6/202 2	18.11 .2022	CRLA- 603/2 022	GYANA RANJAN PATRA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-17			(S ea t No - 1)
4 3 4	10311 7/202 2	18.11 .2022	ABLAP L- 9553/ 2022	BABITA SAHU	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-08-11			(S ea t No - 1)
4 3 5	10311 8/202 2	18.11 .2022	ABLAP L- 9553/ 2022	J. C. BARAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-14			(S ea t No - 1)
4 3 6	10311 9/202 2	18.11 .2022	ABLAP L- 13378 /2022	JYOTI RANJAN NAYAK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-10-19			(S ea t No - 1)
4 3 7	10312 0/202 2	18.11 .2022	ABLAP L- 1116/ 2022	K. P. BEHERA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-11			(S ea t No - 1)
4 3	10312 1/202	18.11 .2022	ABLAP L-	A. P. SAHOO	C.O .	COUR T	Order Dtd. 2022-10-19			(S ea

8	2		13386 /2022			NO. 2 OLD				t No - 1)
4 3 9	10312 2/202 2	18.11 .2022	ABLAP L- 12700 /2022	PABITR A KUMAR MOHANT Y	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-09-30			(S ea t No - 1)
4 4 0	10312 3/202 2	18.11 .2022	ABLAP L- 13297 /2022	PRASAN NA KUMAR SWAIN	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-10-20			(S ea t No - 1)
4 4 1	10312 4/202 2	18.11 .2022	ABLAP L- 13296 /2022	PRASAN NA KUMAR SWAIN	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-10-20			(S ea t No - 1)
4 4 2	10312 5/202 2	18.11 .2022	ABLAP L- 13351 /2022	S. PALAI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-10-18			(S ea t No - 1)
4 4 3	10312 6/202 2	18.11 .2022	WP (C) - 25941 /2022	R. R. DAS	C.O .	COUR T NO. 4	Order Dtd. 2022-12-07		WRIT BRAN CH-2	(S ea t No - 8)
4 4 4	10312 7/202 2	18.11 .2022	WP (C) - 15198 /2022	RASHMI RANJAN DAS	C.O .	COUR T NO. 4	Order Dtd. 2022-11-29		WRIT BRAN CH-1	(S ea t No - 30)
4 4 5	10312 8/202 2	18.11 .2022	CRLMP - 2099/ 2022	A. MOHANT Y	C.O .	COUR T NO. 6	Order Dtd. 2022-11-17			(S ea t No - 30)
4 4 6	10312 9/202 2	18.11 .2022	CRLMP - 2088/ 2022	P.K.RO UT	C.O .	COUR T NO. 6	Order Dtd. 2022-11-17		WRIT BRAN CH-6	(S ea t No - 6)

										35)
447	10313 0/2022	18.11 .2022	WP (C) - 21430 /2022	D. D. MOHANT Y	C.O .	COUR T NO. 4	Order Dtd. 2022-09-29			(S ea t No - 35)
448	10313 1/2022	18.11 .2022	WP (C) - 27514 /2022	A. MOHANT Y	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-17			(S ea t No - 35)
449	10313 2/2022	18.11 .2022	WP (C) - 30364 /2022	SARAT DASH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-17	WRIT BRAN CH-4		(S ea t No - 27)
450	10313 3/2022	18.11 .2022	WP (C) - 30518 /2022	M. R. ROUTRA Y	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-17			(S ea t No - 27)
451	10313 4/2022	18.11 .2022	WP (C) - 27504 /2022	S. K. MAHANT Y	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-17			(S ea t No - 27)
452	10313 5/2022	18.11 .2022	WP (C) - 30059 /2022	ACHYUT ANANDA PATTAN AIK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-17			(S ea t No - 27)
453	10313 6/2022	18.11 .2022	WP (C) - 30046 /2022	M. R. ROUTRA Y	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-17			(S ea t No - 27)
455	10313 7/2022	18.11 .2022	WP (C) -	TAPAN SWAIN	C.O .	COUR T	Order Dtd. 2022-11-17			(S ea

4	2		30009 /2022			NO. 2 OLD				t No - 27)
4 5 5	10313 8/202 2	18.11 .2022	BLAPL - 6343/ 2021	BABITA SAHU	C.O .	COUR T NO. 7	Order Dtd. 2022-11-17		CRIM INAL MISC - 3 (CR L.MI S)	(S ea t No - 9)
4 5 6	10313 9/202 2	18.11 .2022	WP (C) - 29843 /2022	SARADA NAYAK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-17			(S ea t No - 9)
4 5 7	10314 0/202 2	18.11 .2022	WP (C) - 29297 /2022	SAPAN KUMAR PAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-17			(S ea t No - 9)
4 5 8	10314 1/202 2	18.11 .2022	WP (C) - 28231 /2022	DIBAKA R PRADHA N	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-17			(S ea t No - 9)
4 5 9	10314 2/202 2	18.11 .2022	WP (C) - 29946 /2022	DEBEND RA BEHERA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-16			(S ea t No - 9)
4 6 0	10314 3/202 2	18.11 .2022	WP (C) - 30088 /2022	BIKRAM SAMAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-15			(S ea t No - 9)
4 6 1	10314 4/202 2	18.11 .2022	WP (C) - 27602 /2022	BIKRAM SAMAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-15		WRIT BRAN CH-2	(S ea t No - 34)
4 6 2	10314 5/202 2	18.11 .2022	WP (C) - 30121 /2022	G. JAYASI NGH	C.O .	COUR T NO. 2	Order Dtd. 2022-11-15		WRIT BRAN CH-2	(S ea t No

						OLD				-9)
463	103146/2022	18.11.2022	WP (C) - 30121/2022	SAROJ KUMAR PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-15		WRIT BRANCH-2	(Seat No - 9)
464	103147/2022	18.11.2022	WP (C) - 19369/2022	SANJIB KUMAR BHANJA DEO	C.O.	COURT NO. 4	Order Dtd. 2022-11-15			(Seat No - 9)
465	103148/2022	18.11.2022	WP (C) - 7424/2008	B. R. SENAPATI	C.O.	COURT NO. 8	Order Dtd. 2022-11-17		WRIT BRANCH-5	(Seat No - 20)
466	103149/2022	18.11.2022	WPC (O AC) - 1328/2016	JADUNATH PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-17			(Seat No - 20)
467	103150/2022	18.11.2022	WP (C) - 31098/2022	H. K. MOHANTA	C.O.	COURT NO. 22	Order Dtd. 2022-11-18			(Seat No - 20)
468	103151/2022	18.11.2022	CONTC - 5919/2022	JADUNATH PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2022-09-27			(Seat No - 20)
469	103152/2022	18.11.2022	TRP (C) - 419/2022	SIBA PRASAD SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022-12-19			(Seat No - 20)
470	103153/2022	18.11.2022	TRP (C) - 375/2022	BISWAJIT DAS	C.O.	COURT NO. 1	Order Dtd. 2022-12-19			(Seat No

										- 20)
4 7 1	10315 4/202 2	18.11 .2022	WP (C) - 21611 /2022	RAJAT DAS	C.O .	COUR T NO. 4	Order Dtd. 2022-11-14			(S ea t No - 20)
4 7 2	10315 5/202 2	18.11 .2022	CRLMC - 219/2 017	M. NAYAK	C.O .	COUR T NO. 4	Order Dtd. 2022-11-17			(S ea t No - 20)
4 7 3	10315 6/202 2	18.11 .2022	ABLAP L- 14408 /2022	KARTIK CHANDR A TRIPAT HY	C.O .	COUR T NO. 2	Order Dtd. 2022-11-18			(S ea t No - 20)
4 7 4	10315 7/202 2	18.11 .2022	CRLMC - 218/2 017	M. NAYAK	C.O .	COUR T NO. 2	Order Dtd. 2022-11-17			(S ea t No - 20)
4 7 5	10315 8/202 2	18.11 .2022	TRP (C))- 426/2 022	JANMEJ AY PARIDA	C.O .	COUR T NO. 1	Order Dtd. 2022-12-19			(S ea t No - 20)
4 7 6	10315 9/202 2	18.11 .2022	CRLMC - 3246/ 2016	J.K. MOHANT Y	C.O .	COUR T NO. 10	Order Dtd. 2022-11-17		CRMI NAL MISC - 2 (BA IL- 2)	(S ea t No - 13)
4 7 7	10316 0/202 2	18.11 .2022	WPC (O A)- 2419/ 2016	SIBA PRASAD PATI	C.O .	COUR T NO. 1	Order Dtd. 2022-08-10			(S ea t No - 13)
4	10316	18.11	WPC (O	M/S	C.O	COUR	Order Dtd. 2022-08-10			(S

78	1/2022	.2022	A) - 2418/2016	SIBA PRASAD PATI	.	T NO. 1				eat No - 13)
479	103162/2022	18.11.2022	WP (C) - 18840/2022	SUSHANTA KUMAR MISHRA	C.O.	COURT NO. 1	Order Dtd. 2022-11-14			(Seat No - 13)
480	103163/2022	18.11.2022	WPC (O AC) - 290/2017	R. K. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-15			(Seat No - 13)
481	103164/2022	18.11.2022	CRLA-510/2021	A.K. SWAIN	C.O.	COURT NO. 7	Order Dtd. 2022-11-17			(Seat No - 13)
482	103165/2022	18.11.2022	WPC (O AC) - 290/2017	S. PATTNAIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-15			(Seat No - 13)
483	103166/2022	18.11.2022	RSA-59/2014	S.K. SAMANT ARAY	C.O.	COURT NO. 1	Order Dtd. 2022-11-17		SECOND APPEAL	(Seat No - 4)
484	103167/2022	18.11.2022	WPC (O A) - 2898/2018	M/S R.K.BI SOI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-16			(Seat No - 4)
485	103168/2022	18.11.2022	RSA-59/2014	S.K. SAMANT ARAY	C.O.	COURT NO. 1	Order Dtd. 2022-11-17		SECOND APPEAL	(Seat No - 4)
4	10316	18.11	CONTC	M/S	C.O.	COUR	Order Dtd. 2022-11-17			(S

86	9/2022	.2022	(CP) - 548/2017	RANJIT MOHANTY	.	T NO. 22				eat No - 4)
487	103170/2022	18.11.2022	CRLMP - 1952/2022	P.L. MISHRA	C.O.	COURT NO. 7	Order Dtd. 2022-11-17			(Seat No - 4)
488	103171/2022	18.11.2022	WA-712/2015	S K BEHERA	GENERAL		Order Dtd. 2022-10-10			(Seat No - 4)
489	103172/2022	18.11.2022	WA-96/2016	S K BEHERA	GENERAL		Order Dtd. 2022-09-06			(Seat No - 4)
490	103173/2022	18.11.2022	WA-56/2011	S K BEHERA	GENERAL		Order Dtd. 2022-10-19			(Seat No - 4)
491	103174/2022	18.11.2022	WP (C) - 19849/2012	S K BEHERA	GENERAL		Order Dtd. 2014-01-16		WRIT BRANCH (DIVISION BENCH)	(Seat No - 120)
492	103175/2022	18.11.2022	WP (C) - 18146/2012	S K BEHERA	GENERAL		Order Dtd. 2014-01-16			(Seat No - 120)
493	103176/2022	18.11.2022	WP (C) - 18839/2012	S K BEHERA	GENERAL		Order Dtd. 2014-01-16			(Seat No - 120)
494	103177/2022	18.11.2022	WP (C) -	S K BEHERA	GENERAL		Order Dtd. 2014-01-16			(Seat No - 120)

4	2		18596/2012		L					t No - 12 0)
4 9 5	10317 8/202 2	18.11 .2022	WP (C) - 18159 /2012	S K BEHERA	GEN ERA L		Order Dtd. 2014-01-16		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 12 0)
4 9 6	10317 9/202 2	18.11 .2022	WP (C) - 18838 /2012	S K BEHERA	GEN ERA L		Order Dtd. 2014-01-16			(S ea t No - 12 0)
4 9 7	10318 0/202 2	18.11 .2022	LAA- 16/20 04	S K BEHERA	GEN ERA L		Order Dtd. 2022-08-26			(S ea t No - 12 0)
4 9 8	10318 1/202 2	18.11 .2022	WP (C) - 16644 /2012	G.N.BA RIK	GEN ERA L		Order Dtd. 2021-12-14	&23.1 2.202 1		(S ea t No - 12 0)
4 9 9	10318 2/202 2	18.11 .2022	LAA- 95/20 06	S K BEHERA	GEN ERA L		Order Dtd. 2022-09-02			(S ea t No - 12 0)
5 0 0	10318 3/202 2	18.11 .2022	LAA- 149/2 008	S K BEHERA	GEN ERA L		Order Dtd. 2022-09-16			(S ea t No - 12 0)
5 0 1	10318 4/202 2	18.11 .2022	WP (C) - 16646 /2012	G.N.BA RIK	GEN ERA L		Order Dtd. 2021-12-14	&24.1 2.202 1		(S ea t No - 12 0)

										120)
502	103185/2022	18.11.2022	LAA-71/2007	S K BEHERA	GENERAL		Order Dtd. 2022-09-09			(Seat No - 120)
503	103186/2022	18.11.2022	LAA-16/2006	S K BEHERA	GENERAL		Order Dtd. 2022-09-08			(Seat No - 120)
504	103187/2022	18.11.2022	LAA-91/2006	S K BEHERA	GENERAL		Order Dtd. 2022-09-02			(Seat No - 120)
505	103188/2022	18.11.2022	LAA-98/2009	S K BEHERA	GENERAL		Order Dtd. 2022-09-27			(Seat No - 120)
506	103189/2022	18.11.2022	WA-553/2015	S K BEHERA	GENERAL		Order Dtd. 2022-10-19		M.J.C.	(Seat No - 1)
507	103190/2022	18.11.2022	WA-603/2015	S K BEHERA	GENERAL		Order Dtd. 2022-10-19			(Seat No - 1)
508	103191/2022	18.11.2022	WA-710/2015	S K BEHERA	GENERAL		Order Dtd. 2022-10-10			(Seat No - 1)
509	103192/2022	18.11.2022	WA-711/2015	S K BEHERA	GENERAL		Order Dtd. 2022-10-10			(Seat No - 1)

										1)
5 1 0	10319 3/202 2	18.11 .2022	WP (C) - 5476/ 2007	P K MISHRA	GEN ERA L		Order Dtd. 2011-02-15		WRIT BRAN CH-5	(S ea t No - 32)
5 1 1	10319 4/202 2	18.11 .2022	WA- 311/2 019	T BAG	GEN ERA L		Order Dtd. 2019-06-20		WRIT APPE AL	(S ea t No - 1)
5 1 2	10319 5/202 2	18.11 .2022	TRP (C))- 328/2 022	B. P. TANGA	C.O T NO. 8	COUR	Order Dtd. 2022-11-15			(S ea t No - 1)
5 1 3	10319 6/202 2	18.11 .2022	WP (C) - 29270 /2022	J C BARAL	GEN ERA L		Order Dtd. 2022-11-09			(S ea t No - 1)
5 1 4	10319 7/202 2	18.11 .2022	WP (C) - 28998 /2022	J C BARAL	GEN ERA L		Order Dtd. 2022-11-09			(S ea t No - 1)
5 1 5	10319 8/202 2	18.11 .2022	CRLMC - 2408/ 2009	T BAG	GEN ERA L		Order Dtd. 2018-04-30		CRIM INAL MISC - 3 (CR L.MI S)	(S ea t No - 4)
5 1 6	10319 9/202 2	18.11 .2022	CRLMC - 2371/ 2022	S BISWAL	GEN ERA L		Order Dtd. 2022-09-19		CRIM INAL MISC - 3 (CR L.MI S)	(S ea t No - 6)
5 1 7	10320 0/202 2	18.11 .2022	CONTC - 2428/ 2022	S K PARIDA	GEN ERA L		Order Dtd. 2022-10-28			(S ea t No - 6)
5	10320	18.11	CONTC	A	GEN		Order Dtd. 2022-11-02			(S

18	1/2022	.2022	- 4496/2022	SUNDARAY	GENERAL					eat No - 6)
519	103202/2022	18.11.2022	CONTC - 734/2022	A K SAA	GENERAL		Order Dtd. 2022-11-10			(Seat No - 6)
520	103203/2022	18.11.2022	CONTC - 3773/2022	P K MOHANTY	GENERAL		PetitionAnnexure, Entire Order,	SHOW CAUSE COMPLIANCE AFFIDAVIT		(Seat No - 6)
521	103204/2022	18.11.2022	WPC (OAC) - 1782/2017	S BEHERA	GENERAL		Order Dtd. 2022-08-30			(Seat No - 6)
522	103205/2022	18.11.2022	WP (C) - 18660/2021	P K MOHANTY	GENERAL		PetitionAnnexure, Misc. case, Counter, Rejoinder, Entire Order,			(Seat No - 6)
523	103206/2022	18.11.2022	WP (C) - 6172/2003	D NAYAK	GENERAL		Order Dtd. 2015-02-13Petition, Annexure,	9/7/2003	WRIT BRANCH-8	(Seat No - 43)
524	103207/2022	18.11.2022	WP (C) - 10696/2021	ABHISH EK PANDA	GENERAL		Order Dtd. 2021-10-05			(Seat No - 43)
525	103208/2022	18.11.2022	WP (C) - 8298/2022	KSHITISH	GENERAL		Order Dtd. 2022-07-04			(Seat No - 43)
526	103209/2022	18.11.2022	WP (C) - 8299/	KSHITISH	GENERAL		Order Dtd. 2022-07-04			(Seat No - 43)

			2022							No-43)
527	103210/2022	18.11.2022	CRLMC-3313/2022	BALARAM SINGH	C.O.	COURT NO. 12	Order Dtd. 2022-11-16			(Seat No-43)
528	103211/2022	18.11.2022	CRLA-725/2017	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-18		CRIMINAL APPEAL	(Seat No-2)
529	103212/2022	18.11.2022	CRLMC-387/2021	BINDU SAGAR SWAIN	C.O.	COURT NO. 23	Order Dtd. 2022-11-22		CRIMINAL MISC-3 (C.R.L.MIS)	(Seat No-4)
530	103213/2022	18.11.2022	CRLMC-1164/2021	R. K. MALLIK	C.O.	COURT NO. 6	Order Dtd. 2022-11-15			(Seat No-4)
531	103214/2022	18.11.2022	CRLMC-3333/2022	JYOTI RANJAN SAHOO	C.O.	COURT NO. 12	Order Dtd. 2022-11-15			(Seat No-4)
532	103215/2022	18.11.2022	CRLMC-2165/2022	K. N. SAHOO	C.O.	COURT NO. 12	Order Dtd. 2022-12-13		CRIMINAL MISC-3 (C.R.L.MIS)	(Seat No-5)
533	103216/2022	18.11.2022	CRLMC-2391/2016	M/S.KRUSHNA CH.RATH	C.O.	COURT NO. 12	Order Dtd. 2022-11-15			(Seat No-5)
534	103217/2022	18.11.2022	CRLMC-3292/2022	PRASANJIT BEHERA	C.O.	COURT NO. 12	Order Dtd. 2022-11-16			(Seat No

										-5)
535	103218/2022	18.11.2022	CRLMC - 3168/2022	T. R. DAS	C.O.	COURT NO. 12	Order Dtd. 2022-11-16			(Seat No - 5)
536	103219/2022	18.11.2022	CRLMC - 1922/2019	B. R. SETH	C.O.	COURT NO. 24	Order Dtd. 2022-11-16			(Seat No - 5)
537	103220/2022	18.11.2022	CRLMC - 3463/2022	MANOJ KUMAR PANI	C.O.	COURT NO. 12	Order Dtd. 2022-11-16			(Seat No - 5)
538	103221/2022	18.11.2022	CRLMC - 3470/2022	A. K. PARIDA	C.O.	COURT NO. 12	Order Dtd. 2022-11-16			(Seat No - 5)
539	103222/2022	18.11.2022	CRLMC - 4638/2015	PRATAP KUMAR BARIK	C.O.	COURT NO. 2	Order Dtd. 2022-11-16			(Seat No - 5)
540	103223/2022	18.11.2022	CRLMC - 1844/2022	SARAT DASH	C.O.	COURT NO. 12	Order Dtd. 2022-07-13			(Seat No - 5)
541	103224/2022	18.11.2022	CONTC - 3458/2022	G.C.JE NA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-15			(Seat No - 5)
542	103225/2022	18.11.2022	WP (C) - 24720/2020	S. K. NAYAK	C.O.	COURT NO. 22	Order Dtd. 2022-11-18		WRIT BRANCH-1	(Seat No - 2)
543	103226/2022	18.11.2022	WP (C) - 29989	KIRTAN DANG	C.O.	COURT NO.	Order Dtd. 2022-11-15			(Seat

			/2022			2 OLD			No - 2)
5 4 4	10322 7/202 2	18.11 .2022	WP (C) - 30907 /2022	ARTATR ANA NAYAK	C.O .	COUR T NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRAN CH-4	(S ea t No - 38)
5 4 5	10322 8/202 2	18.11 .2022	ABLAP L- 8358/ 2022	S. J. MOHANT Y	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-17		(S ea t No - 38)
5 4 6	10322 9/202 2	18.11 .2022	WP (C) - 6037/ 2022	M.M. PANDA	C.O .	COUR T NO. 3	Order Dtd. 2022-11-16		(S ea t No - 38)
5 4 7	10323 0/202 2	18.11 .2022	ABLAP L- 9906/ 2022	SARAT DASH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-17		(S ea t No - 38)
5 4 8	10323 1/202 2	18.11 .2022	ABLAP L- 14142 /2022	JAYADE BA BEHERA	C.O .	COUR T NO. 2			(S ea t No - 38)

NIC